

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
EVYAVAN MERCANTILE PRIVATE LIMITED

Shares Trading Company situated in Mumbai, Maharashtra

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name - Evyavan Mercantile Private Limited. PAN – AABCH5867L CIN - U51909MH2005PTC154967
2	Address of the registered office	414, Manish Chamber, Sonawala Road, Goregaon (East), Mumbai - 400063, Maharashtra
3	URL of website	The case specific website created by RP is https://empl.cirp.co.in/
4	Details of place where majority of fixed assets are located	The CD has no fixed assets
5	Installed capacity of main products / services	CD has no fixed assets.
6	Quantity and value of main products/ services sold in last financial year	CD's revenue for FY2022-23 from sale of shares – Rs. 41.90 lacs. CD did not earn any revenue in FY2023-24.
7	Number of employees/ workmen	No employees / workmen as on CIRP commencement date.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://empl.cirp.co.in/
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://empl.cirp.co.in/
10	Last date for receipt of expression of interest	31-05-2025
11	Date of issue of provisional list of prospective resolution applicants	02-06-2025
	Last date for submission of objections to provisional list	07-06-2025
13	Date of issue of final list of prospective resolution applicants	09-06-2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10-06-2025
15	Last date for submission of resolution plans	10-07-2025
16	Process email id to submit EOI	cirpempl@gmail.com
17	Details of the corporate debtor's registration status as MSME	CD is not MSME



Shailesh Desai

Shailesh Desai
Resolution Professional
IBBI/PA-001/IP-P00183/2017-18/10362
C/o, Headway Resolution & Insolvency Services Pvt Ltd
708, Raheja Centre, Nariman Point, Mumbai – 400021
For Evyavan Mercantile Private Limited
16th May 2025, Mumbai